## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 272/(MAH)/2017 M.A. No. 408/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Edelweiss Finvest Pvt. Ltd.

V/s Rezcom Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Oendri Newgi, Adv. Jestitioner. On.

## ORDER M.A. No. 408/2017 In C.P. No. 272/58,59/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. The Petitioner has moved M.A. for Amendment of the Petition.
- 3. The Respondent has not yet filed Reply, seeking time to file Reply. Granted. Reply to be filed on or before \_15.12.2017, copy to the served on the other side in advance. Thereafter Rejoinder, if any, by the Petitioner to be filed on or before \_01.01.2018. To be listed for hearing on 10.01.2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah